NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 67/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES:

Mr. J. C. Mansukhani & Ors.

V/s.

M/s. MAN Industries (India) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>Common Order</u> <u>TCP No.13/397-398,41 & 42/ NCLT/MB/MAH/2016</u> CP No. 67/397-398/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 19.6.2017.

Sd/-

Sd/-B.S.V. PRAKÁSH KUMAR

V. NALLASENAPATHY

Member (Judicial)

Member (Technical)